

**DEBTS RECOVERY TRIBUNAL- II
CHENNAI**

**BEFORE HON'BLE PRESIDING OFFICER'S VIRTUAL
COURT DATED 30.9.2020**

PRESENT: SHRI. T. RAJESH, (HON'BLE PRESIDING OFFICER)

APPLICATION NUMBER : IBC SR.NO 2643/2020
NAME OF THE PETITIONER : KEB HANA BANK
NAME OF THE RESPONDENT : MR. ROHIT NATH
UNDER SECTION : 97 OF IBC

ORDER

IBC Sr.No.2643/2020 Dated 30.09.2020

Mr.M.D.Srinivasan, Ld.Counsel for the corporate creditor present.

This is an application filed under section 95 of the IBC code by KEB Hena Bank against personal guarantors to CD. This Tribunal vide order dated 21.09.2020, directed the board to nominate a resolution professional for the insolvency resolution process pursuant to which the board has vide communication dated 25.09.2020, proposed Mr.Velli Paramasivam(IP Registration No.IBBI/IPA-002/IP-N00311/2017-2018/10940) having registered address as "Priyadarshini Apartments 10/154, N.M.K.Street Ayanavaram(Post)", Chennai, Tamil Nadu, 600023, to be considered as resolution professional.

On going through the report, this Tribunal appoints Shri.Velli Paramasivam, as the resolution professional who shall be provided with copy of the application for insolvency resolution process and the resolution professional shall submit the report in accordance with section 99. Registry is directed to

communicate this order to the resolution professional. Post this matter on
12.10.2020.

**Sd/-
Shri.T.Rajesh,
Presiding Officer,
DRT-2,Chennai.**